

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): The Committee is to go into the grievances voiced by some sections of the Muslim Community and take effective steps to redress them.

Integrated tribal development project

1930. SHRI GAYA CHAND BHUYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of Integrated Tribal Development Projects functioning in the country;

(b) whether these Projects are manned by suitable officers; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) There are 181 Integrated Tribal Development Projects (ITDPs) functioning in 17 States and two Union Territories comprising of the tribal sub-Plan States and Union Territories.

(b) and (c) The projects are generally manned by Class I Officers of State Civil Services drawn from various developmental departments including tribal development/social welfare. In certain States, officers of Indian Administrative Service cadre are also posted as ITDP officers in the States of Manipur, Madhya Pradesh, Orissa. These officers have generally been delegated financial

and administrative powers which are reviewed from time to time to effect further improvement.

SC/ST families to be brought above poverty line

1931. SHRI GAYA CHAND BHUYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the targeted number of Scheduled Castes/Scheduled Tribes families to be brought above poverty line, State-wise, during the Sixth Five Year Plan;

(b) what is the number of families brought above the poverty line during the last three years; and

(c) what is the procedure to assess the number of families which have been brought above poverty line, and whether information in this regard is based on the reports sent by the State Governments and whether there is any system to check the reliability of the information received?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) The required informations are given in the two statements placed below.

(c) Ministry of Home Affairs have issued the guidelines to the State Governments as to how to assess the number of families who are being brought above the poverty line. The reports received from the State Governments in this regard are being reviewed periodically by the Planning Commission and also by the Ministry of Home Affairs.